

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 597
ANSWERED ON 26.07.2024

COMPENSATION PAID FOR DEATH AND INJURY TO RAILWAY PASSENGERS

597 SHRI ABDUL WAHAB:

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of railway accidents in the last five years, year-wise, zonal-wise;
- (b) the number of deaths due to railway accidents in the last five years, year-wise, zone-wise;
- (c) the number of passengers injured due to railway accidents and otherwise in the last five years, year-wise, zone-wise;
- (d) the number of people who made suicide attempts in the railway tracks in the last five years, year wise, zone wise; and
- (e) the details of amount of compensation provided by railways for death and injury, separately, in the last five years, year-wise, zone-wise?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

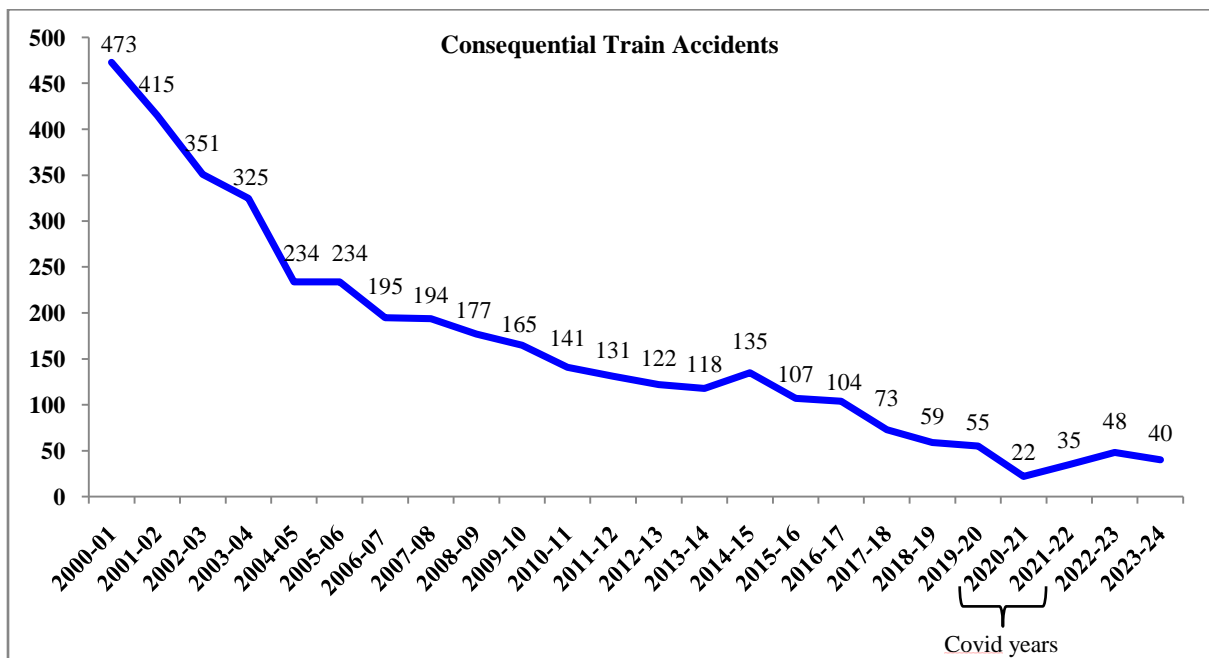
(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 597 BY SHRI ABDUL WAHAB ANSWERED IN RAJYA SABHA ON 26.07.2024 REGARDING COMPENSATION PAID FOR DEATH AND INJURY TO RAILWAY PASSENGERS

(a) to (c): As a consequence of various safety measures taken over the years, there has been a steep decline in the number of accidents. Consequential Train Accidents have reduced from 473 in 2000-01 to 40 in 2023-24 as shown in the graph below.

It may be noted that the consequential train accidents during the period 2004-14 was 1711 (average 171 per annum), which has declined to 678 during the period 2014-24 (average 68 per annum).

Another important index showing improved safety in train operations is Accidents Per Million Train Kilometer (APMTKM) which has reduced from 0.65 in 2000-01 to 0.03 in 2023-24, indicating an improvement of more than 95% during the said period.



Consequential Train Accidents on Indian Railways and casualties therein:

Period	No. of Consequential Train Accidents	No. of Deaths	No. of Injuries
2004-05 to 2013-14	1711	904	3155
2014-15 to 2023-24	678	748	2087

(d): Further, based on the data provided in Crime in India published by National Crime Records Bureau (NCRB), the total number of cases of attempt to commit suicide registered by Government Railway Police/District Police during the last four years i.e. 2019-2022, is 36. The data for the year 2023 has not yet been published by National Crime Records Bureau (NCRB).

(e): The total amount of compensation paid by the Railways to the next of kin of deceased/victims (as defined under Section 124 of the Railway Act, 1989) during the last five years i.e. since 2019-20 to 2023-24 is approx. Rs.26.83 Cr in case of deaths and Rs.7 Cr in case of injuries.
